

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

NEW DELHI

COMPANY APPEAL (AT) No.37 of 2019

In the matter of:

Arpit Agarwal

Appellant

Vs

Skytech Constructions Pvt Ltd & Ors

Respondents:

Present:

Mr. Arpit Agarwal, Appellant in person.

Mr. B.P. Singh and Ms Geetanjali Tyagi, Advocates for Respondent.

ORDER

19.09.2019 –Heard appellant appearing in person in part. Hearing remained inconclusive. Post the appeal for further hearing on **24th October, 2019** on top of the hearing category.

(Justice Bansi Lal Bhat)
Member (Judicial)

(Mr. Balvinder Singh)
Member (Technical)

Bm/nn